

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4026  
ANSWERED ON:03.12.2010  
REHABILITATION OF WORKERS OF CLOSED INDUSTRIAL UNITS  
Agarwal Shri Jai Prakash

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Supreme Court has given any direction to the National Capital Region Planning Board (NCRPB) with regard to tackling of situation arising out of closure of industrial units in residential areas of the capital and formulation of schemes for rehabilitation of the people affected by the said situation;
- (b) if so, whether the Board has formulated any scheme for rehabilitation of the people affected by the said closure of industrial units;
- (c) if so, the details thereof;
- (d) the time by which it is likely to be finalised and implemented;and
- (e) if not, the reasons for the delay in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): The NCRPB has informed that the Supreme Court has not issued any such direction to NCRPB.
- (b) to (e): Questions do not arise in view of reply at 'a' above.